

# NATIONAL COMPANY LAW APPELLATE TRIBUNAL

## PRINCIPAL BENCH

2<sup>nd</sup>FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 12.01.2026

COURT OF REGISTRAR

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### For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 73 of 2026 in Comp. App. (AT) (Ins) No. ___ of 2026	Canara Bank Vs. Gangadevi Somani	K.S. Sunil Kumar
2.	I.A. No. 74 of 2026 in Comp. App. (AT) (Ins) No. ___ of 2026	Canara Bank Vs. Raj Kumar Somani	K.S. Sunil Kumar
3.	I.A. No. 75 of 2026 in Comp. App. (AT) (Ins) No. ___ of 2026	Canara Bank Vs. Shankar Lal Somani	K.S. Sunil Kumar
4.	I.A. No. 95 of 2026 in Comp. App. (AT) No. ___ of 2026	Sandeep Shekhawat & Anr. Vs. Indus River Cruises Pvt. Ltd. & Ors.	Aditya Kumar
5.	I.A. No. 191 of 2026 in I.A. No. ___ of 2026 in Comp. App. (AT) (Ins) No. 766 of 2024	One City Infrastructure Pvt. Ltd. Vs. Rajesh Ramnani & Ors.	Anuja Pethia
6.	I.A. No. 198 of 2026 in Comp. App. (AT) (Ins) No. ___ of 2026	Ram Niwas Bars Pvt. Ltd. Vs. Shri Sharma Steel Rolling Mills Pvt. Ltd.	Mohd. Bilal
7.	I.A. No. 200 of 2026 in Comp. App. (AT) No. ___ of 2026	Department of Sales Tax, through Deputy Commissioner of Sales Tax Vs. The Resolution Professional of Infrastructure Leasing and Financial Services	Amar Mishra

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Assistant Registrar